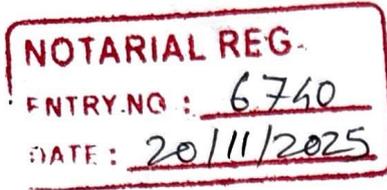


BEFORE HONOURABLE
NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE.



ORIGINAL APPLICATION NO. 20/2025
(EARLIER OA NO. 56/2025 (PB))

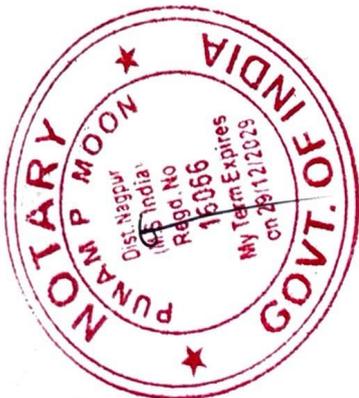
**NATIONAL GREEN TRIBUNAL,
 WESTERN ZONE BENCH, PUNE**

APPLICANT

**MUNITIONS INDIA LIMITED,
 THROUGH ITS
 CHAIRMAN AND MANAGING DIRECTOR,
 AMMUNITION FACTORY KHADKI,
 PUNE-411003, MAHARASHTRA.
 INDIA.**

RESPONDENT

ADDITIONAL AFFIDAVIT IN REPLY BY RESPONDENT NO.5
MUNITIONS INDIA LIMITED



RESPONDENT NO. 5MUNITIONS INDIA LIMITED,THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR,AMMUNITION FACTORY KHADKI, PUNE-411003, MAHARASHTRA.ORIGINAL APPLICATION NO. 20/2025
(EARLIER OA NO. 56/2025 (PB))

News Item titled "Maharashtra Ordnance unit blast blows away factory roof 8 killed" appeared in The Times of India, Dated: 25-01-2025.

1. I, Yatish Kumar, Age- 42 years, working as the Addl. General Manager/HR, Ordnance Factory Bhandara with the Respondent No. 5 Munitions India Limited, Pune, hereafter referred as Respondent "Unit".
2. I hereby submit the detailed compensation made to family of each deceased factory employee and trade apprentice who lost their lives in the unfortunate accident happened on 24th January'2025.
3. Following is the chart which depicts the Compensation paid to family members of deceased employees by Unit and Bank.

Compensation, Ex-Gratia Financial Assistance and CGSP Insurance amount paid to nominee of deceased 08 employees

| Sr. No | Name of Deceased Employees | Design. | Per No./ FS No. | Age | # Amount as per Employees Compensation Act -1923. | Ex-Gratia Amount Paid (in Rupees) | Fin. Asstt. Paid From MIL A/C (in Rupees) | CGSP compensation amount paid by Bank |
|--------|-----------------------------|-----------------|-----------------|-----|---|-----------------------------------|---|---------------------------------------|
| 1 | Late S/Shri C.W. GOSWAMI | JWM | 872773 | 59 | Rs.9,07,875/- | 25,00,000/- | 25,00,000/- | 1,00,00,000/- |
| 2 | A.B. NAGDEVE | CM/T | 873130 | 51 | Rs.11,22,525/- | 25,00,000/- | 25,00,000/- | 1,00,00,000/- |
| 3 | M.A. MESHAM | CM/T | 873074 | 53 | Rs.10,70,100/- | 25,00,000/- | 25,00,000/- | Claim of Rs. 1 Cr. is in process. |
| 4 | D.P. RANGARI | DBW/HS-II | 6873 | 43 | Rs.13,16,550/- | 25,00,000/- | 25,00,000/- | 1,00,00,000/- |
| | L.B. KELWADE | Examiner/ HS-II | 7171 | 43 | Rs.13,16,550/- | 25,00,000/- | 25,00,000/- | 1,00,00,000/- |

Contd...2...



...2...

| Sr. No | Name of Deceased Employees Late S/Shri | Design. | Per No./ FS No. | Age | # Amount as per Employees Compensation Act -1923. | Ex-Gratia Amount Paid (in Rupees) | Fin. Asstt. Paid From MIL A/C (in Rupees) | CGSP compensation amount paid by Bank |
|--------|---|----------------------|-----------------|-----|---|-----------------------------------|---|---------------------------------------|
| 6 | A.G. CHAURASIA | DBW/SK | 7282 | 37 | Rs.14,41,050/- - | 25,00,000/- | 25,00,000/- | 1,00,00,000/- |
| 7 | S.R. KAREMORE | DBW/SK | 7263 | 36 | Rs.14,59,800/- - | 25,00,000/- | 25,00,000/- | Claim of Rs. 1 Cr. is in process. |
| 8 | J.A. BANERJEE | Fitter Genl. /MCM | 5534 | 48 | Rs.11,98,500/- - | 25,00,000/- | 25,00,000/- | 1,00,00,000/- |

Amount of Compensation in respect of Employees Compensation Act-1923 are deposited in Labour Court, Bhandara.

Compensation amount paid to Deceased Trade Apprentice as per Employees Compensation Act and Financial Assistance provided through MIL Account

| Sr. No | Name of Deceased Trade Apprentice Late S/Shri | Design. | Per No./ FS No. | Age | # Amount as per Employees Compensation Act -1923. | Ex-Gratia Amount Paid (in Rupees) | Fin. Asstt. Paid FROM MIL A/C (in Rupees) |
|--------|--|------------------|-----------------|-----|---|-----------------------------------|---|
| 1 | A.H. BARAI | Trade Apprentice | 10118 | 19 | Rs.6,75,660/- | -- | 25,00,000/- |

04. [A] Apart from above, Office of the Principal Controller of Defence Accounts (Pension), Prayagraj has also issued Pension Payment Order in r/o dependent of deceased employees as per further:-

| Sr. No | Name of Deceased Employees Late S/Shri | Name of Pensioner | Relation | PPO Number | EOP Family Pension Amount (in Rupees) |
|--------|---|-----------------------|----------|--------------|---------------------------------------|
| 1 | C.W. GOSWAMI | SNEHALATA C. GOSWAMI | Spouse | 807202500788 | 38,460/- |
| 2 | A.B. NAGDEVE | MAMTA A. NAGDEVE | Spouse | 807202500791 | 35,160/- |
| 3 | M.A. MESHARAM | VAISHALI M. MESHARAM | Spouse | 807202500787 | 35,160/- |
| 4 | D.P. RANGARI | RAKHI D. RANGARI | Spouse | 707202500049 | 18,000/- |
| 5 | L.B. KELWADE | ROSHANI L. KELWADE | Spouse | 701202500048 | 18,000/- |
| 6 | A.G. CHAURASIA | VIBHA A. CHAURASIA | Spouse | 707202500050 | 18,000/- |
| 7 | S.R. KAREMORE | ROSHANI S. KAREMORE | Spouse | 707202500047 | 18,000/- |
| 8 | J.A. BANERJEE | JAYA JAYDEEP BANERJEE | Spouse | 807202500832 | 33,120/- |

Contd...3...



[B] Apart from above, O.F. Bhandara has also issued the amount of Terminal benefits to the family members of deceased employees as follows:

| Sr. No | Name of Deceased Employees & TA | Design. | Per No./ FS No. | Amount of CGEIGS (Rs.) | Leave Encashment (Rs.) | GPF Bill Amount (Rs.) | NPS Corpus Amount (Rs.) |
|--------|---------------------------------|---------------------|-----------------|------------------------|------------------------|-----------------------|-------------------------|
| | Late S/Shri | | | | | | |
| 1 | C.W. GOSWAMI | JWM | 872773 | 1,02,497/- | 9,67,654/- | 4,84,092/- | Not Applicable |
| 2 | A.B. NAGDEVE | CM/T | 873130 | 77,932/- | 6,08,180/- | 1,16,376/- | Not Applicable |
| 3 | M.A. MESHARAM | CM/T | 873074 | 77,932/- | 8,78,649/- | 10,53,814/- | Not Applicable |
| 4 | D.P. RANGARI | DBW/HS-II | 6873 | 34,260/- | 3,63,813/- | Not Applicable | 5,58,702/- |
| 5 | L.B. KELWADE | Examiner/ HS-II | 7171 | 33,186/- | 2,47,585/- | Not Applicable | 4,68,353/- |
| 6 | A.G. CHAURASIA | DBW/SK | 7282 | 32,280/- | 1,38,373/- | Not Applicable | Under Process |
| 7 | S.R. KAREMORE | DBW/SK | 7263 | 32,280/- | 2,34,871/- | Not Applicable | 3,75,006/- |
| 8 | J.A. BANERJEE | FitterGenl. /MCM | 5534 | 77,932/- | 5,34,827/- | 14,07,732/- | Not Applicable |

05. As asked by Honorable National Green Tribunal, the total compensation received by the family of deceased employees has been separately enclosed as Annexure-I. The total calculation has been checked with the laid down parameters of Sarla Verma case and as seen that, the total compensation received by the family of deceased employees, satisfactorily fulfills these criteria. Further, this is hereby informed to Honorable court, that CGSP Insurance amount of One Crore rupees each, in respect of family of two employees, Late Shri M.A. Meshram, Chargeman and Late Shri S.R. Karemore, DBW/SK is under process, as informed by the bank. (Copy enclosed).

06. Further family members of all deceased persons have been considered for compassionate appointment and at this period of time, out of 9 deceased, family members of 8 have already joined duty in this department. The details are given in next page:-

Contd...4...



...4...

| Sr. No | Name of Deceased Employees | Name of Appointed Employees | Relation | Date of Birth | POST | Date of Appointment |
|--------|----------------------------|-----------------------------|----------|---------------|-----------------|---------------------|
| 1. | D.P. RANGARI | RAKHI D. RANGARI | SPOUSE | 21/08/1982 | Labourer(SS) | 01.04.2025 |
| 2. | L.B. KELWADE | ROSHANI L. KELWADE | SPOUSE | 18/02/1990 | Female Searcher | 01.04.2025 |
| 3. | A.H. BARAI | SAJAN HUSAN BARAI | BROTHER | 31/08/2000 | Labourer(SS) | 01.04.2025 |
| 4. | C.W. GOSWAMI | ANKUR C. GOSWAMI | SON | 20/05/1994 | Labourer(SS) | 02.04.2025 |
| 5. | J.A. BANERJEE | JAYA J. BANERJEE | SPOUSE | 27/08/1986 | Labourer(SS) | 21.04.2025 |
| 6. | A.G. CHAURASIA | VIBHA A. CHAURASIA | SPOUSE | 28/05/1992 | Labourer(SS) | 01.05.2025 |
| 7. | S.R. KAREMORE | ROSHANI S. KAREMORE | SPOUSE | 25/06/1994 | Labourer(SS) | 03.05.2025 |
| 8. | A. B. NAGDEVE | M. A. NAGDEVE | SPOUSE | 13/02/1978 | Labourer(SS) | 28.07.2025 |

07. Out of 09 family members, 08 were already appointed at OFBa. One member's appointment is under process, as the proposed candidate has just completed her 18 years of age on 16-11-2025. Further, out of 08 appointed employees, 07 employees were appointed on Labourer/SS post, whereas the remaining one as Female Searcher. The monthly pay structure for both the post is furnished below:-

| Labourer/SS (07 Employees) & Female Searcher (01 Employee) | | |
|--|------------------------|---------|
| Nomenclature | Pay Scale & Percentage | Amount |
| Pay Scale | 18000-60000 | 18000/- |
| Industrial DA | 49.00% of Basic Pay | 8820/- |
| Gratuity BEN. | 4.81% of (Basic+DA) | 1295/- |
| Post Sup. Med. BEN. | 3.00% of (Basic+DA) | 808/- |
| Cafeteria Allowance | 26.00% of Basic Pay | 4680/- |
| NPS | 14.00% of (Basic+DA) | 3770/- |

08. It is mentioned that disbursement of payments to the employees appointed under DPSU/MIL is being done as per Department of Public Enterprises guidelines/instructions issued from time to time.



Contd...5...

09. Further complete treatment details related to injured persons are furnished below:-

(i). Shri N.P. Wanjari, Fitter Genl. (MCM)/5660/DBP-Maint.

Laksh Hospital, Bhandara :-

Diagnosed as a case of Head Injury with Multiple Fascial LW with Fracture Zygoma Right with Grade -III compound comminuted Fracture M/3rd Tibia Fibula Right with Contusion Anterior Abdominal Wall

Duration:-(Date of Admission 24.01.2025 to Date of Discharge [Transfer] 27.01.2025).

KIMS- Kingsway Hospital, Nagpur :-

A case of Fracture comminuted Compound Grade-III Midshaft Tibia with Bone Loss, Contaminated Right Leg Crushing Injury (NC97)

Duration:-(Date of Admission 27.01.25 to Date of Discharge 21.02.25).

KIMS- Kingsway Hospital, Nagpur (Fallow up treatment):-

A case of Fracture Compound comminuted Tibia Shaft (NC92.2) With External Fixator in Situ with Full Thickness Muscle Cutaneous Flap Right Leg without DNVD

Duration :- (Date of Admission 22.04.25 to Date of Discharge 24.04.25).

KIMS- Kingsway Hospital, Nagpur (Fallow up treatment):-

A case of Operated Compound Comminuted Fracture Tibia Shaft with Right Leg (NC 92.21) ORIF with AO Procedure Plating & Bone Grafting for Right Tibia Fracture Done on 13.05.2025.

Duration:-(Date of Admission 12.05.25 to Date of Discharge 24.05.25).

(ii)Shri Rajesh D. Badwaik, 7272/ DBW(SK)/ HEX (RX)

Laksh Hospital, Bhandara :-

Diagnosed as a case of Head Injury with Cerebral Concussion with Deglowing Injury Chest with Moderate to Severe Left Lung Contusion with Sever Pneumothorax Left (ICD Done) with Mild Hemothorax Left with Scapula Left with Fracture lateral End Clavicle Right with Fracture 3 to 8th Rib Left with fracture Mandible with Fracture Mandibular Body Right with Fracture Burst Compression Fracture L1 Vertebra with Fracture Transverse Process of 1st to 4th Right with Fracture Transverse Process 1st to 3rd Left with Contusion Right Kidney with Contusion Right Adrenal Glomd with with Perinephric Hematoma with Respiratory Distress with Hemorrhagic Shock.

Duration:-(Date of Admission 24.01.2025 to Date of Discharge [Transfer] 24.01.2025).

Ganga Care Hospital, Nagpur :-

A case of A/H/O Blast Injury 24/01/2025, Polytrauma, Blunt Trauma Chest, Severe Left Pneumothorax, Left ICD inserted 24/01/2025, Facial Soft Tissue Injury, # Left Scapular, # Right Clavicle, Left 3rd, 4th, 5th, 6th, 7th, 8th Ribs, # L9, # L1 L2 L3 L4

Duration:-(Date of Admission 24.01.2025 to Date of Discharge 12.03.2025).



...6...

(iii) Shri Sanjay J. Raut, 5762/ DBW(MCM)/ HEX (RX)**Laksh Hospital, Bhandara :-**

Diagnosed as a case of Head Injury with Injury Chest with Contusion Left Lung with Left Hemopneumothorax (ICD Done) with Fracture 2nd to 7th Rib Left with Left Chest Wall Emphysema with Blunt Injury Abdomen with Forcigh Bony Right Thigh (Removed) with Wedge Compression L3 Vertebra with Contusion Bilateral Paraspinal& Iliopsoas Muscle
Duration:-(Date of Admission 24.01.2025 to Date of Discharge[Transfer] 31.01.2025).

KIMS- Kingsway Hospital, Nagpur :-

A case of H/O Trauma with Left Rib Fracture (2nd to 7th Rib), Left Haemopneumothorax (CB26) - ICD Removed, Head Injury (S09.90), Wedge Compression Fracture L3 Vertebra (NB52), Blunt Trauma to Abdomen (NB50), Vitamin D3 Deficiency (5B57.0)
Duration:-(Date of Admission 31.01.2025 to Date of Discharge 08.02.2025).

(iv) Shri Suneel Kumar Yadav, Trade Apprentice (Non ITI)/ 10115**Laksh Hospital, Bhandara :-**

Diagnosed as a case of Head Injury with Left Fronto- Temporal Contusion with SDH Left Fronto- Tempor Parietal with Left Sylvial, SAH with Mass effect with Fracture Left Fronto - Temporal Bone with Left Fronto- Parietal Bone with Injury Chest with Fracture Scaoula Left with Fracture Scapula Right with with Fracture 9th Rib Left with Communited Supracondylar Fracture Humerus Left with Fracture Left Transverse Process of L1, L2, L3, L4 Vertebra.

Duration:-(Date of Admission 24.01.2025 to Date of Discharge [Transfer] 31.01.2025).

Ganga Care Hospital, Nagpur :-

Diagnosed a case of Fracture Left Distal Humerus, Fracture Left Parieto Occipital Frontal Lobe, EDH Left Parietal, Bilateral Scapular Fracture, Compression Fracture D9 Vertebrae, Fracture 9th Rib Left

Duration:-(Date of Admission 31.01.2025 to Date of Discharge 12.02.2025).

10. The above mentioned employees were kept under WRIL (Work Related Illness & Injury Leave) and their regular follow up treatment & Physiotherapy is going in respective treating hospital. Expenditure incurred in their medical treatment and follow up treatment is been fully borne by Ordnance Factory Bhandara.



Contd...7...

11. Apart from above referred treatment, Ex-Gratia and Financial Assistance has been paid to these 03 injured Employees and 01 injured Trade Apprentice as under:-

Ex-Gratia and Financial Assistance paid to injured 03 Employees and 01 Trade Apprentice

| Sr. NO. | Name | Designation | F.S. No. | Ex-Gratia Amount paid (in Rupees) | Fin. Asstt. From O.F. Bhandara From URMC Fund | Fin. Asstt. From O.F. Bhandara Employees (in Rupees) |
|---------|---------------|------------------|----------|-----------------------------------|---|--|
| 1. | R. D.Badwaik | DBW/SK | 7272 | 1,00,000/- | -- | 1,85,000/- |
| 2. | N. K. Wanjari | Fitter Genl. | 5660 | 1,00,000/- | -- | 1,85,000/- |
| 3. | S.J. Raut | DBW/MC | 5762 | 1,00,000/- | -- | 1,85,000/- |
| 4. | S.K. Yadav | Trade Apprentice | 10115 | -- | 1,00,000/- | 1,85,000/- |

12. Further, unit has prepared comments on the Affidavit filed by MPCB in Hon'ble NGT which are as under:

Against Para No. 3 iii)

There were total 13 No. of workers deployed to carry various production activities on day of accident. In the said accident, total 08 factory employees lost their lives on the same day, whereas from 05 injured employees, 01 expired during the course of treatment. Out of remaining 04 injured employees rescued during evacuation, 02 employees have resumed their duties after complete medical aid. Further, 02 employees are still not fit to join their duties and are under Medical treatment at Nagpur.

Against Para No. 3 iv)

Due to explosion during production process, severe damage was observed in Building No. PE/23 got collapsed.

Against Para No. 3 v)

Approximate 5 MT explosive stock was available / handled on the day accident during process in the Bldg. No, PE/23. Out of that approx 4.5 MT contaminated explosives recovered from debris of Bldg. No, PE/23.

...8...

Against Para No. 3 vi)

According to instruction/guideline issued by MPCB Authority waste water was treated in ETP. The debris contaminated with waste explosives was collected and disposed of as per laid down procedure given in STEC-18 issued by CFEES (Under control of DRDO).

Against Para No. 4

There may be chances of exceeding particular matter in Ambient Air Quality due to sudden explosion of the explosive chemicals. Due care will be taken for maintaining air quality as per recent directives from pollution control board. Unit is monitoring Ambient Air Quality at regular interval and results are found within specified limits.

Against Para No. 5

MPCB Authorities informed not to restart the production activities of affected area vide MPCB letter MPCB/CD/250225004, Dated: 25-02-2025.

In the response of same OFB has submitted reply (Copy enclosed) and assured that Production activities will be started after obtaining permission of all concerned authorities.

13. In light of the facts brought on record, Hon'ble Tribunal may kindly consider this additional affidavit and consider the prayer to close the case, please.

Place: O.F. Bhandara

Date: 20-11-2025.

[Signature]
Deponent

Respondent No. 5



Contd...9...

VERIFICATION AND AFFIDAVIT

I, **Yatish Kumar**, age about **42 years**, resident of **Quarter No. D-2/2, Ordnance Factory Estate, Jawaharnagar-441906** do hereby state that I have verified that the facts are true to my personal knowledge. I have not suppressed any material fact known to me and relevant to this matter. I have submitted this Affidavit on solemn affirmation and oath.

Place: **O.F. Bhandara**
Date: **28-11-2025**.

Yatish Kumar
Deponent
Respondent No. 5

MR Chandulak
C. F. Repno 5.



SWORN/SOLEMNLY AFFIRMED
BY *Yatish Kumar*

WHO IS PERSONALLY/KNOWN
TO ME /IDENTIFIED BY *self*

BEFORE ME THIS THE *28th*
DAY OF *NOV 2025* AT **NAGPUR**

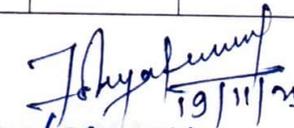
Punam P. Moon

PUNAM P. MOON
NOTARY
NAGPUR DIST. (M.S. INDIA)



Calculation as per SarlaVerma Case and Compensation paid to Employees & Trade Apprentice.

| Sr. No | Name of Deceased Employees / TA. Desig. & Per. No. / F.S.No. | Average of last 12 month Salary (Rs.) | Age | Add 50% (Rs.) | Less 20% (Rs.) | Yearly | Multiplier actually used in second scheduled to MV Act (As seen from the quantum of Compensation) | Total Amount to be paid as per Sarla Verma Case (Rs.) | Amount Already Paid as per Employees Compensation Act - 1923/Ex-Gratia/ Fin. Asstt. Paid FROM MIL A/C (Rs.) | CGSP Insurance Amount paid by Bank (Rs.) | Total Amount (Rs.) (Col. [09] + [10]) | Remarks |
|--------|--|---------------------------------------|------|---------------|----------------|----------|---|---|---|--|---|--|
| [01] | [02] | [03] | [04] | [05] | [06] | [07] | [07] | [08] | [09] | [10] | [11] | [12] |
| 1 | Late S/Shri C.W. GOSWAMI, JWM, 872773 | 62,358 | 59 | 93,537 | 74,830 | 8,97,960 | 8 | 71,83,680/- | 59,07,875/- | 1,00,00,000 | 1,59,07,875/- | Compensation Amount paid is more as prescribed in Sarla Verma Case. |
| 2 | A.B. NAGDEVE, CM/T, 873130 | 57,042 | 51 | 85,563 | 68,450 | 8,21,400 | 10 | 82,14,000/- | 61,22,525/- | 1,00,00,000 | 1,61,22,525/- | |
| 3 | M.A. MESHRAM, CM/T, 873074 | 57,042 | 53 | 85,563 | 68,450 | 8,21,400 | 10 | 82,14,000/- | 60,70,100/- | 1,00,00,000 Claim is in Process | 1,60,70,100/- | Under Process and will fulfill as per Sarla Verma Case after payment |
| 4 | D.P. RANGARI, DBW/HS-II, 6873 | 24,456 | 43 | 36,684 | 29,347 | 3,52,164 | 14 | 49,30,296/- | 63,16,550/- | 1,00,00,000 | 1,63,16,550/- | Compensation Amount paid is |
| 5 | L.B. KELWADE, EXAMINER/HS-II, 7171 | 24,742 | 43 | 37,113 | 29,690 | 3,20,280 | 14 | 44,83,920/- | 63,16,550/- | 1,00,00,000 | 1,63,16,550/- | more as prescribed in Sarla Verma Case. |


 19/11/23
 AGM/HR, OFBA

Contd...2...

...2...

| Sr. No | Name of Deceased Employees & TA Late S/Shri | Average of last 12 month Salary (Rs.) | Age | Add 50% (Rs.) | Less 20% (Rs.) | Yearly | Multiplier actually used in second scheduled to MV Act (As seen from the quantum of Compensation) | Total Amount to be paid as per Sarla Verma Case (Rs.) | Amount Already Paid as per Employees Compensation Act - 1923/Ex-Gratia/ Fin. Asstt. Paid FROM MIL A/C (Rs.) | CGSP Insurance Amount paid by Bank (Rs.) | Total Amount (Rs.) (Col. [09] + [10]) | Remarks |
|--------|--|---------------------------------------|------|---------------|----------------|----------|---|---|---|--|--|--|
| [01] | [02] | [03] | [04] | [05] | [06] | [07] | [07] | [08] | [09] | [10] | [11] | [12] |
| 6 | A.G. CHAURASIA, DBW/SK, 7282 | 18,667 | 37 | 28,000 | 22,400 | 2,68,800 | 15 | 40,32,000/- | 64,41,050/- | 1,00,00,000 | 1,64,41,050/- | Compensation Amount paid is more as prescribed in Sarla Verma Case. |
| 7 | S.R. KAREMORE, DBW/SK, 7263 | 20,138 | 36 | 30,207 | 24,166 | 2,89,992 | 15 | 43,49,880/- | 64,59,800/- | 1,00,00,000 | 1,64,59,800/- | Under Process and will fulfill as per Sarla Verma Case after payment |
| 8 | J.A. BANERJEE, FITT.GEN.MECH / MCM, 5534 | 48,991 | 48 | 73,487 | 58,790 | 7,05,475 | 12 | 84,65,700/- | 61,98,500/- | 1,00,00,000 | 1,61,98,500/- | Compensation Amount paid is more as prescribed in Sarla Verma Case. |
| 9 | A.H. BARAI, Trade Apprentice, 10118 | 6000 | 19 | 9,000 | 7,200 | 86,400 | 19 | 16,41,600/- | 31,75,660/- | NIL | 31,75,660/- | Compensation Amount paid is more as prescribed in Sarla Verma Case. |

For Approval
19/11/21
AGM/HR, OFBA